

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-60/2006/4213\_/A

From :- Shri Saptarshi Garg ,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ratnadip Bhattacharjee,  
Special Judge NDPS Court,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the <sup>th</sup> 14 June, 2022.

Sub:- **Casual Leave.**

Ref:- No. Spl.J/NDPS/81 dated 09.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for one day on 08.06.2022**, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-60/2006/4214/** dated , 14-06-2022

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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